

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA No. 320/JPR/2022
CP No. (IB)- 91/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

Fashion Suitings Pvt. Ltd.

... Financial Creditor/Applicant

Versus

Sumit Texspin Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prabhansh Sharma, Adv.

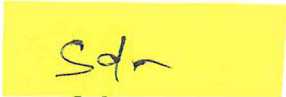
ORDER

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant.

It is submitted that the Applicant company is already undergoing CIRP. In this regard, he seeks time to take instructions from his client. List the matter on 08.07.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 06, 2024